## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

T.P No.	Purpose	Section	Name of the Parties
CP10/17	Admission	391 394	Kirti Dhani ShahVs.M/s Dharamshi Holdings and Developers Pvt.Ltd.

SL.NO. NAME (IN CAPITAL)

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM (Petitioner Respondent) **SIGNATURE** 

A DEVARAS 9164088100

Respondent 2.

5 4 5 1 4 A MAR BG 9900545040

Petitioner-

Counsel for petitioner is present. Representative of R-1 to 3 is present. He undertakes to engage a counsel for R-1 to R-3 and requested time. Time grante till 03.04.2017.

For filing vakalat and also for filing objections/counter and serve a copy on the counsel for the petitioner. Notice to R-4/ROC, posted to 03.04.2017.

MEMBER (T)